

Sl. No.	State	Year 1986-87		Year 1987-88	
		Lok Adalats held	Cases settled	Lok Adalats held	Cases settled
1.	Andhra Pradesh	28	15992	6	6591
2.	Bihar			12	13184
(Consolidated figures upto 19.7.87)					
3.	Goa	—	—	1	38
4.	Gujarat	31	4228	4	200
5.	Haryana**	23	5061	20	18952
6.	Karnataka	29	2143	36	2460
7.	Madhya Pradesh	15	32527	20	137236
8.	Maharashtra	184	7655	(Not provided)	
9.	Orissa	7	826	2	856
10.	Rajasthan**	154	202579	7	4819
11.	Tamil Nadu	1	113	—	—
12.	Uttar Pradesh**	92	96603	86	93676
13.	West Bengal	3	140	—	—
14.	Delhi	3	968	1	505
15.	Pondicherry	2	69	1	28

**Figures are on the Calendar year basis, i.e., 1986 and 1987.

(c) Yes, Sir.

(d) The Legal Services Authorities Act, 1987 (39 of 1987), seeks to place the Lok Adalats on a statutory footing.

Foreign Assistance in Development of Ocean Mining Technology

703. SHRI AMARSINH RATHAWA : Will the PRIME MINISTER be pleased to state :

(a) whether any foreign help has been sought to develop ocean mining technology in India ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No, Sir. No foreign

collaboration has so far been sought to develop ocean mining technology in India.

(b) Does not arise.

Development of Tribal Areas of Gujarat

704. SHRI AMARSINH RATHAWA : Will the Minister of WELFARE be pleased to State :

(a) the details of the measures being taken for the development of Adivasi areas particularly in Gujarat during the Seventh Five Year Plan ;

(b) whether Government propose to develop these areas by establishing industries to provide jobs to the people to uplift their living standards ; and

(c) whether any special provisions proposed to be made in the Eighth Five Year Plan ?